NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH) (Insolvency) No. 39 of 2021

<u>Under section 61 of the Insolvency & Bankruptcy Code 2016)</u> (Arising out of Order dated 19 03.2021 passed in IA/232/CHE/2021 in IBA/81/2020 by the National Company Law Tribunal, Chennai Bench- I, Chennai)

In the matter of:

STATE BANK OF INDIA Rep. by its Assistant General Manager Stressed Assets Management Branch, 2nd Floor, Red Cross Building No. 32, Red Cross Road, Egmore, Chennai – 600 008

VERSUS

1. M/s AFCO Energy Pte Limited, Co. Reg. No. 201321050K, Six Battery Road, #29-20, Singapore - 049909

2. M/s. KIRAN GLOBAL CHEM LIMITED., No. 37, Nagore Road, TR Pattinam, Karaikal, Pondicherry 611002 ... Appellant

... Respondents

Present:

For Appellant : Mr. Satish Parasaran, Sr. Advocate Mr. K. Chandrasekaran, Advocate

<u>ORDER</u> (VIRTUAL MODE)

Heard Mr. Satish Parasaran, Learned Senior Counsel appearing 'Appellant'.

Let notice be issued through Speed Post returnable by 07.06.2021. Let the Requisite together with process fee be filed by the Appellant within 3 days from today. Notice to Respondents is also directed to be issued to the e-mail address of the Respondents, in the event of Appellant furnishing the same. Mobile number(s) of Respondents may also be furnished by the Appellant to the 'Office of the Registry'.

At this stage it is brought to the notice of this 'Tribunal' that the 'Adjudicating Authority' (National Company Law Tribunal, Division Bench – II, Chennai) had reserved orders in IBA/45/2020 and till date the orders are not passed in the matter. As such, this 'Tribunal' deems fit and proper in directing the 'Adjudicating Authority' (National Company Law Tribunal, Division Bench – II, Chennai) to pass necessary orders in IBA/45/2020 (which was reserved on 28.01.2021) as expediously as possible preferably before the "Next date of Hearing' of the Comp App ((AT)(CH) (Ins) 39/2021 pending on the file of this 'Tribunal'.

The 'Office of the Registry' is directed to List the matter on 07.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V. P. Singh] Member (Technical)

22.04.2021 КМ